

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH
NEW DELHI**

**CP No.233/2017
in
OA No.1982/2016**

New Delhi, this the 14th day of July, 2017

**Hon'ble Mr. V. Ajay Kumar, Member (J)
Hon'ble Mr. Shekhar Agarwal, Member (A)**

Dr. Dinesh Kumar Paliwal
Aged about 59 years
Occ: Deputy Educational Advisor
S/o Shri Rajendra Prasad Paliwal
Ministry of Human Resource Development
Government of India
Shastri Bhavan, New Delhi – 110 015. Applicant

(By Advocate:Shri Shashank Shekhar Singh for Shri Amitesh Kumar)

VERSUS

1. Shri K.K.Sharma
Secretary
Ministry of Human Resource Development
Department of Higher Education
Union of India
Shastri Bhawan, New Delhi.
2. Dr. S.S.Sandhu
Chief Vigilance Officer
Ministry of Human Resource Development
Shastri Bhavan, New Delhi.
3. Shri B.P.Sharma
Secretary
Department of Personnel and Training
Ministry of Personnel, Public Grievances and Pension
Government of India
North Block, New Delhi-110 001. Respondents.

(By Advocate:Shri Ashok Kumar)

ORDER (ORAL)

By Hon'ble Mr. V. Ajay Kumar,

Shri Shashank Shekhar Singh, learned proxy counsel appearing for Shri Amitesh Kumar, learned counsel for the petitioner in the Contempt Petition

seeks to withdraw the CP. Accordingly, the CP is dismissed as withdrawn. No costs.

(Shekhar Agarwal)
Member (A)

(V. Ajay Kumar)
Member (J)

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